

In The Central Administrative Tribunal
Calcutta Bench

MA 63 of 2001
(C-471 of 1997)

Present : Hon'ble Mr. D. Purkayastha, Judicial Member
Hon'ble Mr. S. Biswas, Administrative Member

Kumaresh Brahma

-VS-

G.S. I.

For the Applicant : Mr. T.K. Biswas, Counsel

For the Respondents: Ms. K. Banerjee, Counsel

Heard on : 22-02-2001

Date of Order : 22-02-2001

O R D E R

D. PURKAYASTHA, JM

Present application can be disposed of ^{today} ~~along with the~~
~~original application~~. But it is mentioned by Ld. Counsel for the
applicant that applicant is senior in the cadre of Printer Gr.I to
the respondent No.5. It is alleged by the applicant that respondents
are going to fill up next higher post i.e. Chief Printer and D.P.C.
was held on 4.1.2001 and the said post of Chief Printer is a selec-
tion post and applicant is eligible candidate for the said post of
Chief Printer.

2. Ld. Counsel Ms. Banerjee, appearing on behalf of the res-
pondents, disputed the fact of seniority as claimed by the applicant.

3. However, it be mentioned here that under provision of
~~article of 16 right of consideration for promotion to the higher~~
post is guaranteed provided applicant is eligible and comes within
the zone of consideration. Therefore, respondents may fill up the
post on the basis of the selection made by the DPC on 4.1.2002 sub-
ject to decision of this case. Accordingly, MA is disposed of.

(S. Biswas)
Member (A)

(D. Purkayastha)
Member (J)